

(e) and (f) Various steps for containing fertilizer subsidy keeping the interests of poor farmers in mind are constantly engaging the attention of the Government.

Sale of Dhara oil through Public Distribution System

1202. SHRI PRAMOD MAHAJAN; Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state;

(a) whether the Government of Maharashtra has requested the Central Government to bring the distribution of Dhara Oil under Public Distribution System; and

(b) if so, what are the details thereof and action being taken by Government thereon?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI RAO BIRENDRA SINGH)
 • (a) and (b) Maharashtra Government has made Some suggestions regarding Market Intervention Operation in edible oil-seeds and edible oil undertaken by the National Dairy Development Board (NDDB) which inter alia includes the suggestion regarding Dhara being supplied for PDS in Maharashtra.

Dhara is marketed by NDDB which is under the Ministry of Agriculture, and this oil is not a commodity supplied for PDS.

Electrification of Delhi-Madras and Howrah-Bombay Routes

1203. SHRI PRABHAKAR RAO KALVALA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to electrify the New Delhi-Madras Railway Route and Howrah-Bombay Route via Nagpur;

(b) if so the details thereof;

(c) by when, the above Routes are-likely to be electrified; and

(d) the estimated amount spent on the above projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS); (a) to (c) Electrification of New Delhi-Madras section and Howrah-Bombay route via Nag-pur, is already in progress. On Delhi-Madras route the sections from Delhi to Itarsi and from Madras to Nagpur are already electrified. The gap section from Itarsi to Nagpur is expected to be completed by March, 1991.

On Howrah-Bombay via Nagpur route the sections from Howrah to Gondia and from Bombay to Nagpur are already ele-trified. The gap section from Gondia to Nagpur is expected to be fully completed by Sept. 1991.

(d) Section Estimated amount to be spent

1. New Delhi-Madras Crores	Rs. 683. 09
2. Howrah-Igatpuri Crores	Rs. 346. 12

The above excludes expenditure on Igatpuri-Bombay section which relates to pre-independence electrification.

Clearance of Jama Masjid area

1204. SHRI PRABHAKAR RAO KALVALA: Will the Minister of URBAN DEVELOPMENT be pleased to slate:

(a) whether there is any proposal under Government's consideration to de-congest the Jama Masjid Area by shifting the fish and Poultry shops out of the old city;

(b) if so, the details of the proposal;

(c) whether any site has been selected for the purpose;

(d) by when the proposal is likely to be implemented; and

(e) if the reply to part (a) above be in the negative the reasons thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) to (d) The Delhi Administration has reported that the fish and

poultry trade is to be shifted from the Jama Masjid area to Village Gazipur. The implementation of this scheme has already started in-as-much as 15 acres of land has been acquired by the Delhi Agricultural Marketing Board from the Delhi Development Authority and the lay out plans for the new market have since been approved by the Delhi Urban Art Commission and are awaiting approval of the D. D. A. The project is estimated to cost Rs. 10 to 12 crores.

(e) Does not arise.

Pace of Development Projects of Delhi Development Authority

1205. SHRI PRABHAKAR RAO KALVALA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the pace of work on developmental projects under the Delhi Development Authority was to slow to cope with the rapidly expanding housing needs of the city;

(b) if so, the details thereof; and

(c) whether any instruction has since been issued to Delhi Development Authority for construction under scheduled time and if so^ details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN (a) and (b) The development projects of the DDA could not match the rapidly expanding housing needs of Delhi due to constraints of land and basic infra-structural services.

(c) Yes, Sir. The programme is reviewed from time to time to take stock of the achievement and to take remedial measures to remove the bottlenecks

Revision costs of Flats in Rohini

1206. SHRI SHABBIR ARMAD SALARIA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether DDA offered MIG flats in Rohini at a cost of Rs. 1, 67, 000;

(b) whether DDA has since revised the cost of the above mentioned flats to Rs. 2, 73, 000;

(c) if so the reasons therefor;

(d) whether Government are aware of the hardship it would cause to fixed income people and propose to reconsider its decision and reduce the cost to its original one; if so, the details thereof; and

(e) if not the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) The original disposal cost of MIG flats in Sector 18, Rohini for which the DDA held draw during December, '89 was around Rs. 1, 67, 000/-.

(b) The revised disposal cost is around Rs. 2, 70, 000/-.

(c) to (e) The cost of left out flats which are allotted subsequently is revised based on the current cost of construction/land and there is no proposal to reduce the price.

World Bank to Orissa for Development of Shrimp Culture

1207. SHRI JAGADISH JANI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Orissa Government had sought financial assistance from World Bank to undertake shrimp culture in that State;

(b) if so what is the amount sanctioned by the World Bank to that State so far; and

(c) what are the details of the schemes submitted by Government of Orissa to the Centre in that regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) to (c) An FAO/World Bank Project Preparation Mission has prepared a draft project report on brackishwater